



OFFICIAL MEMORANDUM

Sub: General Election to Tamil Nadu Legislative Assembly, 2021
- Public Holiday on 6th April, 2021 (Tuesday) declared,
under Section 25 of the Negotiable Instruments Act, 1881 –
G.O. issued by the Government of Tamil Nadu - Orders
issued – Regarding.

Ref: G.O.Ms No.160, dated 16.03.2021, of the Chief Secretary to
Government, Public (Miscellaneous) Department.

On account of General Election to the Tamil Nadu Legislative
Assembly and Bye-Election to the Lok Sabha from Kanniyakumari
Parliamentary Constituency in Tamil Nadu, **Tuesday the 6th day of April,
2021** is declared as Public Holiday for all the Subordinate Courts in the State
of Tamil Nadu.

The receipt of the Official Memorandum is required to be
acknowledged at once.

HIGH COURT, MADRAS
DATED: 19.03.2021

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL